

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes Sir, All arrangements including procurement of materials, and manufacture of components etc. are being made to turn out the first locomotive by October 1967. The power pack which is being imported from West Germany, is expected to be received by July 1967.

(b) No foreign collaboration has been employed for manufacturing these locomotives with an imported power pack.

(c) While it is anticipated that some economy will result in the consumption of fuel, the precise amount cannot at present be assessed as the overall economy depends on the type of service, speed of operation, maintenance problems etc. Comparative service performance data under similar conditions will be available only after the locomotives under manufacture have been tested and put into operation for a period.

(d) No Sir. Suri Transmission for locomotives of 2600 H.P. has not yet been developed.

Rock-Phosphate Deposits in U.P. and Rajasthan

***110. Shri J. B. S. Bist:
Dr. Karni Singhji:
Shri Vishwa Nath Pandey:
Shri Surendra Pal Singh:
Shri Sivamurthi Swamy:**

Will the Minister of Mines and Metals be pleased to state:

(a) whether Government have found rich deposits of rock-phosphates in the U.P. hill areas and Jaisalmer District in Rajasthan; and

(b) the extent of these deposits and the feasibility of their exploitation commercially?

The Minister of Mines and Metals (Shri S. K. Dey): (a) and (b). Yes, Sir. Deposits of rock-phosphate have been located in Mussoorie area, in Uttar Pradesh and in Birmania in

Jaisalmer district, Rajasthan. Further investigations necessary to establish the nature and extent of the reserves and the possibilities of commercial exploitation of the same are in progress.

Railway Guards, S.Ms. and A.S.Ms.

***111. Dr. L. M. Singhvi:** Will the Minister of Railways be pleased to state:

(a) whether Government have considered the representations for the improvement of the service conditions of Railway Guards, Station Masters and Assistant Station Masters; and

(b) if so, at what stage the matter stands at present?

The Minister of State in the Ministry Railways (Dr. Ram Subhag Singh): (a) Yes, Sir.

(b) The matter has been considered and no further liberalisation is considered justified.

Closure of Textile Mills

***112. Shrimati Tarakeshwari Sinha:
Shri H. C. Linga Reddy:
Shri P. E. Chakraverti:
Shrimati Savitri Nigam:
Shri Vishwa Nath Pandey:
Dr. M. S. Aney:
Shri Yashpal Singh:**

Will the Minister of Commerce be pleased to state:

(a) whether Government are aware of the comments made by the spokesman of the textile industry that more than 100 textile mills are likely to be closed in the near future; and

(b) if so, the steps Government propose to take to see that the conditions in the textile industry do not deteriorate further?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi):

(a) There is no question of more than 100 textile mills closing down. It is an exaggerated statement. Between 20 and 25 old mills or units which are old and financially weak have been remaining closed every year.

(b) The following steps have recently been taken by Government to help the textile industry:—

- (i) The basic excise duty in respect of grey stage of controlled varieties of cloth of coarse and medium categories has been abolished with effect from 1st October, 1966.
- (ii) A loan of Rs. 5 crores has been sanctioned to the Indian Cotton Mills' Federation to meet its outstanding obligation;
- (iii) Mills which reported shortage of raw cotton have been assisted by making stocks available to them from those mills which were temporarily better off.

The following measures are also taken from time to time in respect of mills which close down, or threaten closures:

- (i) Investigation Committees are appointed, wherever necessary, by the Government under Section 15 of the Industries (Development and Regulation) Act, 1951, and Authorised Controllers are appointed under Section 18-A of the said Act;
- (ii) Mills are assisted in deserving cases by giving direct loans from Central and State Governments or from commercial banks against guarantees furnished by the State Governments or by the Central Government and State Governments on 50:50 basis.

(iii) Wherever possible, licences for new mills are granted, on application to suitable parties recommended by the State Governments concerned, at places where old mills are scrapped.

बिहार में रेलवे लोक सेवा आयोग

* 113. श्री विभूति मिश्र :
श्री क० ना० तिवारी :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले बजट सत्र में उन्होंने बिहार में एक रेलवे लोक सेवा आयोग स्थापित करने का आश्वासन दिया था ;

(ख) यदि हां, तो क्या यह सच है कि दीनापुर (बिहार) में स्थापित किया गया रेलवे लोक सेवा आयोग दिये गये आश्वासन के अनुरूप नहीं है ;

(ग) क्या यह भी सच है कि बिहार से निर्वाचित संसद् सदस्यों की मांगें पूरी नहीं हुई हैं ; और

(घ) यदि हां, तो इस सम्बन्ध में क्या कार्यवाही करने का विचार है ?

रेलवे मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह) : (क) जी नहीं ।

(ख) सवाल नहीं उठता ।

(ग) और (घ). मांगों पर विचार किया गया और इलाहाबाद तथा कलकत्ता रेल सेवा आयोग एक शाखा-कार्यालय दीनापुर में स्थापित किया गया है ।